

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/24/241/2024
NAME OF THE COMPANY	RK Royal Engineers Pvt Ltd
NAME OF THE PETITIONER(S)	Devireddy Chandrasekhar Reddy
NAME OF THE RESPONDENT(S)	RK Royal Engineers Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. G. Srikanth for the Petitioner.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 03.07.2024** for filing proof of service and for counter.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)